

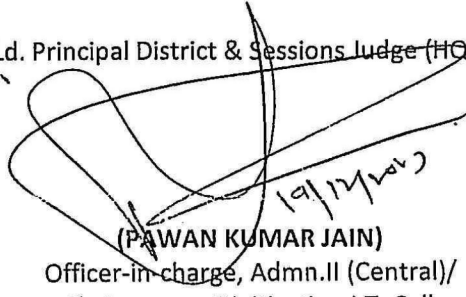
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

In terms of Clause 8 (B) (b) of the 'Amended Scheme for compassionate Appointments-2010 for District Courts of Delhi, Ld. Principal District & Sessions Judge (HQs) pleased to appoint Ms. Saumya Chauhan, ASJ (West), Tis Hazari Courts, Delhi as "NODEL OFFICER" to conduct and supervise:

- a. The Skill Test i.e. 'Basic Knowledge Test', 'Basic Computer Knowledge Test' & Typing Test of all such applicants who were recommended to be appointed as 'Junior Judicial Assistant' on Compassionate Grounds in this establishment by Compassionate Appointment Committee; and,
- b. 'Type Test' of all such 'Junior Judicial Assistants' appointed on Compassionate Grounds in this establishment.

This is issued with prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi.

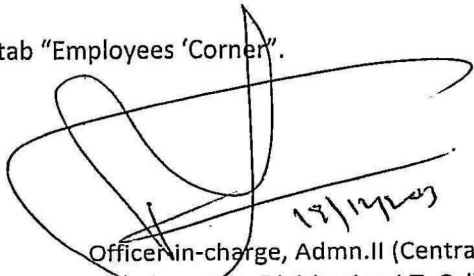

(PAWAN KUMAR JAIN)
Officer-in-charge, Admn.II (Central)/
Chairperson, Digitization I.T. Cell,
Tis Hazari Courts, Delhi.

234B
539

No.F.4(III)/T.T./ (Comp.Appnt.)/Admn.II/2023/193750-755 Dated: 10 9 DEC 2023

Copy forwarded for information and necessary action to:

1. The PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. Sh. Ajay Pandey, Ld. District Judge (Commercial)/ Chairperson, Compassionate Appointment Committee, Extension Building, THC, Delhi.
3. Ms. Saumya Chauhan, Ld. ASJ (West), Tis Hazari Courts, Delhi.
4. For uploading on LAYERS.
5. For uploading on Website under the tab "Employees 'Corner'".


Officer-in-charge, Admn.II (Central)/
Chairperson, Digitization I.T. Cell,
Tis Hazari Courts, Delhi.